THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) : (a) Reserve Bank of India (**RBI**) has reported that women entrepreneurs can approach banks for financial assistance for any viable productive proposal and they are expected to extend credit to them as part of their priority sector lending on concessional terms. However, the present system of data reporting by scheduled commercial banks on advances granted by them to priority sector does not generate the information asked for.

(b) and (c) In terms of the guidelines issued by RBI to all scheduled commercial banks for Central Government does not set up spinning advances to priority sector, all loan applications upto a limit of Rs. 25,000/should be disposed of within a fortnight and those for over Rs. 25,000/-within 8 to 9 weeks.

## पैप्सी कोसा दुवारा बाजार में प्रवेश के लिए औपचारिकताओं का परा किया जाना

3442. डा. अबरार अहमद : क्या साच प्रसंस्करण उद्योग मंत्री यह बताने की कपा करगे कि पैप्सी कोला द्वारा बाजार में प्रवेश के लिए सभी औपचारिकताएं पुरी कर दी गई है ?

बस्त्र मंत्री, साथ में खाध प्रसंस्करण उहोंग मंत्रालय का अतिरिक्त प्रभार (প্ৰী লবৰ यादव) : मैं पैप्सी फुड्स प्राइवेट लिमिटडे को संसाधिक आल्/अन्न से बने आहार, साफ्ट-डिंक कान्संट्रेट और संसाधित फल/सब्जी उत्पाद तैयार करने के लिए कछ शतों पर एक आशय-पत्र मंजूर किया गया है। सरकार इन शर्तों को पूरा करने के बारे में समय-समय पर निगरानी रखती है।

## Introduction of Decentralised Spinning Units in Tamil Nadu

3443. SHRI PRAGADA KOTAIAH : Will the Minister of TEXTILES be pleased to state

(a) whether Government propose to Introduce decentralised spinning units

with 24 spindles or more on the lines of Gandhigram in Madurai district in Tamil Nadu State with the assistance of the Khadi and Village Industries Commis-

(b) if so, by when such proposal will be implemented; and

(c) if not, what are the reasons therefor ?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV) : (a) units.

(b) and (c) Question does not arise.

## Primary Weavers' Co-operative Eligibility to get Loans from Nationalised Banks . and Commercial Banks

3444. SHRI PRAGADA KOTAIAH : Will the Minister of FINANCE be pleased to state :

(a) whether Primary Weavers' Co-operatives, in the absence of getting credit from the district co-operative central banks in view of their ineligibility to secure refinance from NABARD will be allowed to obtain loans under the differential interest rate scheme from the Nationalised and commercial banks at par with Harijan and Women Cooperative Societies; and

(b) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) : (a) and (b) The Differential Rate of Interest (DRI) Scheme had been introduced to cater to the credit requirements of the weakest amongst the weaker sections by assisting in their efforts to improve their economic conditions through small ventures. The commercial banks are required to lend one per cent of their aggregate advance at as at the end of the previous year under the scheme. A person whose annual income from all sources is not more than Rs. 6400/- per annum in rural areas and not more than Rs. 7200/- in other areas is eligible for loans under the DRI Scheme.